

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of Dec- 2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
<u>Detail's of Appeal's</u>					
1	ST/103 86/201 4	Adani Port And Special Economic Zone Ltd -Vs- C.C.- Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
2	ST/103 87/201 4	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
3	ST/103 88/201 4	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
4	ST/103 89/201 4	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015

5	ST/103 Adani Port And Special Economic 90/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
6	ST/103 Adani Port And Special Economic 91/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
7	ST/103 Adani Port And Special Economic 92/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
8	ST/103 Adani Port And Special Economic 93/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
9	ST/103 Adani Port And Special Economic 94/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015

10	ST/103 Adani Port And Special Economic 95/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
11	ST/103 Adani Port And Special Economic 96/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
12	ST/103 Adani Port And Special Economic 97/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
13	ST/103 Adani Port And Special Economic 98/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
14	ST/103 Adani Port And Special Economic 99/201 Zone Ltd -Vs- C.S.T.-Service 4 Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015

15	ST/113 01/201 4	Adani Petronet Port Pvt Ltd - Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
16	ST/113 07/201 4	Adani Petronet Port Pvt Ltd - Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
17	ST/125 37/201 4	Adani Ports And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
18	ST/125 38/201 4	Adani Ports And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015
19	ST/125 39/201 4	Adani Ports And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	25/06/2015	Final Order No. A/11830- 11848/2015 dated 15/12/2015